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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

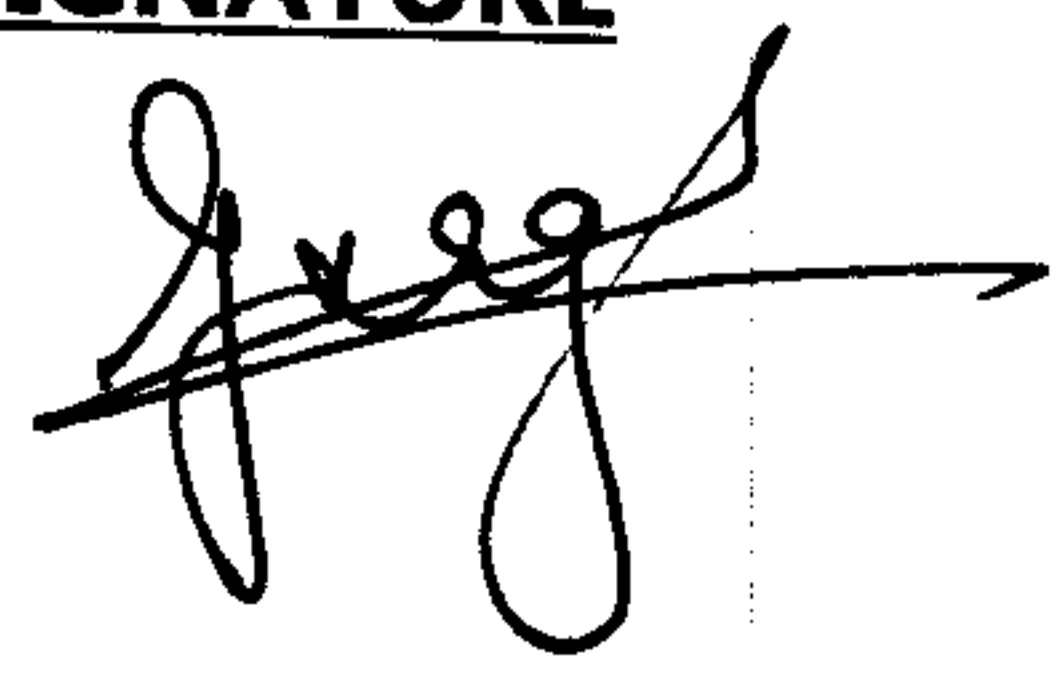
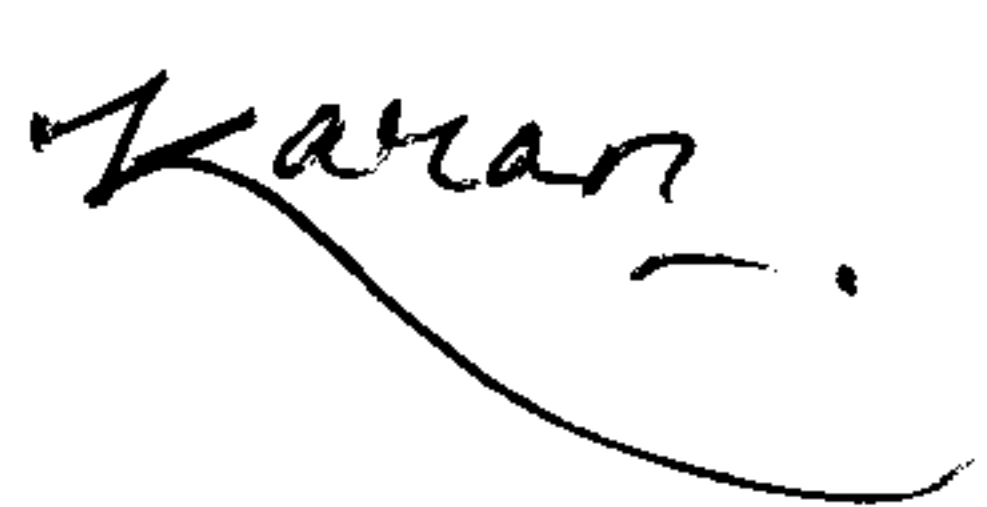
T.P. No. 84/NCLT/AHM/2017 (New)
Gujarat High Court C.A. No. 249/2008 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018**

Name of the Company: Gopal Girdharimal Doda.
V/s
Vishesh Ispat Pvt Ltd.

Section of the Companies Act: Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	GARGI R.VYAS	ADVOCATE	RESPONDENTS	
2.	KARAN VALECHA	ADVOCATE	PETITIONERS	


ORDER

Learned Advocate Mr. Karan Valecha i/b Learned Advocate Mr. A R Gupta present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondent.

Respondent not filed reply.

Respondent shall file reply within two weeks serving a copy in advance to other side.

List the matter 27.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of January, 2018.